

Inclusion of Gorkhali Language in the Constitution

3869. SHRI RATNA BAHADUR RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that as per an agreement signed between the Central Government and the G.N.L.F. on the 23rd August, 1988, the G.N.L.F. had agreed to drop the demand for the inclusion of Gorkhali language in the Eighth Schedule of the Constitution;

(b) whether it is also a fact that the G.N.L.F. is now violating the said agreement and is raising the demand of inclusion of Gorkhali language in the Eighth Schedule; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The GNLF agreed to withdraw its movement and all agitational activities in pursuance of a Memorandum of Settlement signed on 23rd August, 1988. Article 3 of this Memorandum deals with the inclusion of Gorkha language in the Eighth Schedule to the Constitution. It states the stand of the Government of India, on that date, that it is not in favour of the inclusion of more languages in the Eighth Schedule of the Constitution. Shri Ghisingh, President, GNLF has now raised a demand for the inclusion of the Gorkhali language in the Eighth Schedule. Government have not taken any final decision in this matter. However, it is the endeavour of the Government of India to develop the cultural and literary heritage of all languages irrespective of their inclusion on the Eighth Schedule.

Misuse of vehicle in office of Development Commission, Delhi Administration

3870. SHRI DILIP SINGH JUDEV: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 1840 given in the Rajya Sabha on the 13th May, 1992 and state:

(a) the officer-wise/unit-wise details of the vehicles allocated;

(b) the location of the premises of the various sub-units where these vehicles are now parked;

(c) whether the use of these vehicles is at any stage checked by the Development Commissioner or any other designated Officer not directly concerned with the allotment of any kind of vehicles; if so, at what intervals and if not, the reasons therefor; and

(d) what mechanism has been devised to ensure that these vehicles are not mis-used for private purposes in the garb of 'official' purposes as logged?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) As per the information received from Development Commissioner's Office, Delhi Administration, the details of the officers with unit-wise vehicles are given in the enclosed Statement I (See below) and the details of the location of the premises of the various sub-units where the vehicles are parked in Statement II (See below).

(c) The Office of the Development Commissioner has reported that random checking is made by Directorate of Transport, Delhi Administration in respect of all Delhi Administration's vehicles. These checkings are normally carried out twice a week.

(d) Every vehicle has been given a specific place of parking after office hours. No vehicle can be used on holiday except with the prior approval of the competent authority.

Statement I

Sl. No.	Name of the Unit	List of Vehicles with the Unit
1.	Head Quarters	DL-2 C-A 0700, Ambassador DL-2 C-A 3435, Gypsy Jeep DLZ-100, Ambassador DID-7358, Jeep
2.	Forest	DNA-1874, Maruti Gypsy DEL-609, Jeep DID-7496, Jeep
3.	Fisheries	DDY-54, Jeep
4.	Horticulture	DID-5844, Gypsy DIV-41, Jeep DDH-29, Gypsy
5.	Agriculture	DNA-4391, Jeep DID-75, Jeep DAE-2230, Jeep DID-1772, Jeep DL-CC-0686, Jeep DLV-2876, Matador
6.	P.O. (IADP)	DIO-3030, Jeep DL-2 C-1930, Jeep
7.	P.O. (MC)	DID-8668, Jeep DAD-6475, Jeep DL-2 C-3091, Maruti Van
8.	Animal Husbandry	DED-115, Jeep DID-5287, Jeep DID-5288, Jeep
9.	Poultry Farm	DDF-30, Jeep
10.	Soil Testing Lab.	DID-7557, Jeep
11.	Environment	DED-5100, Jeep
12.	B.D.O. Alipur	DED-578, Jeep
13.	B.D.O. Shahdara	DIL-5 C, Jeep
14.	B.D.O. Nangloi	DED-640, Jeep
15.	B.D.O. Najafgarh	DHD, Jeep
16.	B.D.O. Mehrauli	DED-577, Jeep

Statement II

Name of the Unit	List of vehicles with the Unit	Parking Place
1	2	3
1. Head Quarter	DL-2 C-A 0700 Ambassador	Office of the Registrar, Co-operative Societies, Parliament Street.
	DL-2 C-A 3435, Gypsy Jeep DLZ-100, Ambassa- dor	Head Quarter Khyber Pass
	DID-7358, Jeep	Head Quarter

1	2	3
2. Forest	DNA-1874, Maruti Gypsy DEL-609, Jeep DID-7496, Jeep	Kamla Nehru Ridge B.D.O. Mehrauli B.D.O. Mehrauli
3. Fisheries	DDY-54, Jeep	Khyber Pass
4. Horticulture	DID-5844, Gypsy DIV-41, Jeep DDH-29, Gypsy	M.F.O., Petrol Pump Do. Khyber Pass
5. Agriculture	DNA-4391, Jeep DID-75, Jeep DAE-2230, Jeep DID-1772, Jeep DL-CC-0686, Jeep DLV-2876, Metador	M.F.O., Govt. Petrol Pump. Khyber Pass Khyber Pass M.F.O., Govt. Petrol Pump. M.S.O. Building. Khyber Pass.
6. P.O. (IADP)	DIO-3030, Jeep DL-2 C-1930, Jeep	M.S.O. Building M.F.O., Govt. Petrol Pump.
7. P.O. (MC)	DID-8668, Jeep DAD-6475, Jeep DL-2 C-3091, Maruti Van	Khyber Pass M.F.O., Govt. Petrol Pump Khyber Pass
8. Animal Husbandry	DED-115, Jeep DID-5287, Jeep DID-5288, Jeep	Old Sectt Old Sectt. B.D.O. Office, Najafgarh.
9. Poultry Farm	DDF-30, Jeep	Poultry Farm, Satbari.
10. Soil Testing Lab.	DID-7557, Jeep	B.D.O Najafgarh
11. Environment	DED-5100, Jeep	Khyber Pass
12. B D O Alipur	DED-578, Jeep	B.D.O. Alipur
13. B.D. Shahdara	DIL-5 C, Jeep	B.D.O. Shahdara
14. B.D.O. Nangloi	DED-640, Jeep	B.D.O. Nangloi
15. B.D.O. Najafgarh	DHD-643, Jeep	B.D.O. Najafgarh
16. B.D.O. Mehrauli	DED-577, Jeep	B.D.O. Mehrauli

Encroachment in Moti Bagh, New Delhi

3871. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the main market and also Shastri Vegetable Market of South Moti Bagh are faced

with the encroachment and illegal occupation of pavements by the shop-keepers in connivances with local police causing unhygienic conditions and movement problems for the public; and

(b) if so, what steps are being taken to remedy the situation?